

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Langley Apparel India Private Limited Date of Commencement of Liquidation: 05-02-2024; List of Stakeholders as on Date: 05-02-2024; Name of IP: Mr. Madan Mohan Dhupar; Process Number: 1; Last 5 digit of registration number: 12768

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		761540		761540				NA
2	Liquidation costs incurred till date		193202		193202				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	11482296	2	5379064			6103232	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	12437038	2	6333806	0		6103232	